

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL).... Diary No(s).1378/2019

(Arising out of impugned final judgment and order dated 11-10-2018 in CA No.152/2017, 11-10-2018 in NOM No.257/2018 passed by the High Court Of Judicature At Bombay)

VIKAS KASLIWAL

Petitioner(s)

VERSUS

KALPATARU PROPERTIES PVT. LTD & ORS.

Respondent(s)

([FOR DISPOSAL AS FIRST ITEM]

IA No. 58392/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.107177/2019 - CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS, IA No.58393/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.107179/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.33356/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.8259/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.107175/2019 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

WITH

SLP(C) No.17701/2019 (IX)

(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 92436/2019, FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 33407/2020, IA No.92436/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.33407/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16181/2019 (IX)

(FOR CONDONATION OF DELAY IN FILING ON IA 91468/2019 FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 91469/2019 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 109574/2019, FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 33397/2020)

Date : 16-10-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s)

D.1378/19

Mr. Abhimanyu Bhandari, Adv.  
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Mr. Cheitanya Madan, Adv.  
Mr. Naveen Kumar, AOR

SLP 1771/19

Mr. Aarohi Bhalla, Adv.  
Mr. Saurabh Ajay Gupta, AOR  
Mr. Nishant Bishnoi, Adv.  
Ms. Srishti Prabhakar, Adv.

D.16181/19

Mr. Shyam Divan, Sr. Adv.  
Mr. Rana Mukherjee, Sr. Adv.  
Mr. Anirudh Sangneria, AOR  
Mr. Neeraj Kumar Gupta, Adv.  
Mr. Patitha Paban Biswal, Adv.  
Ms. Daisy Hannah, Adv.

Mr. Sumeer Sodhi, AOR

For Respondent(s)

M/S. J S Wad And Co, AOR

SLP 17701/19

Mr. Darius Khambata, Sr. Adv.  
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Mr. C. Rashmikant, Adv.  
Mr. Kamaldeep Dayal, Adv.  
Mr. Gautam Ankhad, Adv.  
Ms. Nidhi Malhotra, Adv.  
Ms. Namrata Shah, Adv.  
Mr. Kyrus Modi, Adv.  
Mr. Pravin Dhange, Adv.  
Mr. E.C. Agrawala, AOR

SLP 16181/19

Mr. Harish Salve, Sr. Adv.  
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Mr. Mahesh Agarwal, Adv.  
Mr. C. Rashmikant, Adv.  
Mr. Kamaldeep Dayal, Adv.  
Mr. Gautam Ankhad, Adv.  
Mr. Sunil Mittal, Adv.  
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Application for permission to file special leave petition is allowed.

Delay condoned.

Wee see no reason to interfere in the matters. The special leave petitions are dismissed.

Pending application(s), if any, stands disposed of.

(ARJUN BISHT)  
COURT MASTER (SH)

(PRADEEP KUMAR)  
BRANCH OFFICER